

5


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

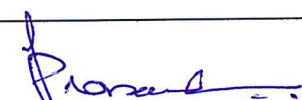
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.39/9/HDB/2018
NAME OF THE COMPANY	Ind-Bharath Thermal Power Ltd
NAME OF THE PETITIONER(S)	Gandhar Oil Refinery (India) Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharath Thermal Power Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Vinayak Ray	Adv	9391033606	

Counsel for Respondent(s):

Name of the counsel(s)	Designation	E-mail & Telephone No.	Signature
D. V. S. Rao	Adv	9440234074	

ORDER

Matter is again taken up for further hearing since Counsel for Corporate debtor filed written submission in the Registry on 28.08.2018 and also one more memo on 30.08.2018. Since fresh documents are filed on 30.08.2018, therefore matter is again taken up for further hearing..

I heard the Counsel for Operational Creditor and Counsel for Corporate Debtor .

Matter is listed for orders on 06.09.2018.


Member (J)